



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Co-operative Department

REGISTRATION CERTIFICATE

No. O-712/2016.

15th March 2017.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned Society are also hereby registered under the said section.

Categorical Statement

- Name and Number of Society— Kunnathoor Taluk Senior Citizens Social Welfare Co-operative Society Ltd. No. Q 1660.
- Date of Registration —15-3-2017.
- Address—Kunnathoor Taluk Senior Citizens Social Welfare Co-operative Society Ltd. No. Q 1660 Sasthamcotta (P.O)-690 521.

- Liability—Limited.
- Area of operation—Kunnathoor Taluk only.
- Objectives—As per Bye law Clause-4
- Type —Miscellaneous Society, Social Welfare Societiey Rule 15(12)(1) of KCS Act & Rule.
- Authorised Share Capital— ` 35,00,000 (Thirty Five lakhs only)
 - 10000 'A' Class Share of ` 250 each.
 - 500 'B' Class Shares of ` 1,000 each.
 - 5000 'C' Class Shares of ` 100 each.
- Maximum borrowing Power—100 times of Total paid up Share Capital and Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies (General),
Kollam.

(Sd.)
Joint Registrar
(General).

REGISTRATION CERTIFICATE

No. 7923/2016/O.1.

1st February 2017.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited and that the bye-laws of the aforesaid Society are also hereby registered under the said section.

Categorical Statement

1. Name and Number of the Society—
The Palakkad Taluk Central & State
Government Pensioners Co-operative
Society Ltd. No. P-1422.
2. Date of Registration —1-2-2017.
3. Address—Tharekkad, Palakkad Taluk,
Palakkad District-678 001.

4. Liability—Limited.
5. Area of operation—Whole area of Palakkad Taluk in Palakkad District.
6. Main Object—Welfare of the Central & State Government Service Pensioners.
7. Type of Society—Miscellaneous Society, under Rule 15(12) 3(1) of Kerala Co-operative Societies Act 1969.
8. Authorised Share Capital—` 2,00,00,000 (Rupees Two Crore only)
 - (a) 40000 'A' Class Shares of ` 250 each.
 - (b) 16000 'B' Class Shares of ` 500 each.
 - (c) 100000 'C' Class Shares of ` 20 each.
9. Maximum borrowing Power—150 times of the paid up Share Capital Plus Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies (General),
Palakkad.

(Sd.)
Joint Registrar
(General).